

**HIGH COURT OF SIKKIM**  
Record of proceedings

**I.A. No.02 of 2023**  
**IN**  
**FAO/70/2023(Filing No.)**

UMA SHANKER PRASAD & ORS. .... APPLICANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. .... RESPONDENTS

Date: 11.09.2023

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Applicants : Mr. Sudipto Mazumdar, Senior  
Advocate with Ms. Gita Bista,  
Advocate.

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**1.** Heard Mr. Sudipto Mazumdar, learned Senior Advocate on condonation of delay filed by the applicants. Issue notice upon the respondents, subject to filing of requisites within three days.

**2.** List on 18.10.2023.

**Judge**

to/ Index : Yes / No  
Internet : Yes / No